



OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE  
SOUTH GOA DISTRICT

Magisterial Section, Room No. 435, 4th Floor, Matanhy Saldanha Administrative Complex,  
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No.37/19/2020/L&O/MAG - 4421

28/4/2021

**ORDER**

**U/S 144 OF CRIMINAL PROCEDURE CODE, 1973**

WHEREAS, a surge in COVID-19 cases is being witnessed in Goa and other parts of the country, and the situation might further aggravate due to public gatherings and active interactions along with high positivity rate;

AND WHEREAS, in order to contain the spread of the said pandemic, certain measures are required to be taken to prevent the further spread of the disease;

AND WHEREAS, in my considered opinion, there are sufficient grounds for proceeding under sub section (1) of section 144 of Code of Criminal Procedure, 1973 to take preventive steps to contain the spread of Virus by restricting public gatherings and activities;

AND WHEREAS, I am satisfied that the circumstances do not permit the serving of orders, in due time, of the notices individually upon the persons against whom this order is directed and therefore, under the powers vested in me under sub section (2) of Section 144 of the Code of Criminal Procedure, 1973, I hereby pass the order ex-parte;

NOW, THEREFORE, I, Ruchika Katyal, IAS, District Magistrate, South Goa District, in exercise of the powers conferred upon me by Section 144 of the Code of Criminal Procedure 1973, direct that the following activities/establishment/facilities/events shall be prohibited or restricted in the district of South Goa, from 9 pm on 29 April 2021 to 6 am on 03 May 2021:

1. The following activities/establishment/facilities/events shall remain closed:

- a. casinos,
- b. bars,
- c. sports complex/auditoriums/community halls or similar places,
- d. river cruises/waterparks/entertainment parks,
- e. gym/spa/massage parlours/saloon,
- f. cinema halls, theatres, multiplex, entertainment zones in Shopping malls.
- g. swimming pools,
- h. schools, colleges, educational and coaching institutions, except for examinations of college students,
- i. religious places for the public, however the custodian of such establishments may carry out regular activities.
- j. weekly markets;

**2. The following activities will be prohibited:**

- a. social/political/sports/entertainment/academic/cultural functions and other congregations, except for, events with the permission of the government, marriages with 50 or less people with permission from DM/SDM and cremation with less than 20 people,
- b. gathering of five or more persons at public places, except for official functions or with permission from DM/SDM,
- c. use of buses except for people going for duty purpose and medical emergencies with a maximum capacity of 50%

**3. The following shall be exceptions to above restrictions/prohibitions at para 1&2:**

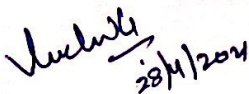
- a. restaurants upto 50 % capacity from 6 am to 9 pm, however restaurant kitchens will be allowed to provide home delivery/takeaways any time,
- b. fish market and Municipal/Panchayat market will be allowed to function only with proper arrangements for enforcement of Covid appropriate behaviour, like social distancing, use of masks, etc.,
- c. Shops and establishments to remain operational except between 9 pm to 6 am, however, industries/factories and other essential offices/utilities such as government offices and PSUs, local bodies, medical and health facilities, agricultural related activities, constructions related activities, chemists, groceries/eatables, hotels, the print and electronic media, telecommunication and internet services, banks, insurance, ATMs, petrol pumps, LPG cylinder services shall be functional;

**4. The following advisory is issued for strict compliances:**

- a. All non-government employers are advised to actively plan for and promote work from home for employees working in their shops/establishments/factories and physical presence should be sought only if essential,
- b. All employers should enforce staggered timings for arrival and departure of their employees,
- c. All employers are advised to ensure that employees with symptoms, like cough, cold, fever, or if they are short of breath, etc., are to remain home and take appropriate medical care,
- d. Crowding in lifts, staircases, corridors, common areas including refreshment kiosk and parking areas is to be strictly avoided,
- e. Divyangs and parents with children having special needs are advised to work from home.

Any person contravening this order shall be punishable under Section 188 of the Indian Penal Code and Section 51 to 60 of the Disaster Management Act, 2005. This order is in continuation of the order number No.37/19/2020/L&O/MAG/4209 dated 21.04.2021,

Given under my hand and seal on this 28th day of April, 2021.

  
(Ruchika Katyal, IAS)  
District Magistrate

To,  
The Director,  
Government Printing Press, Panaji-Goa, with a request to give cause Publication  
in Extra Ordinary Gazette immediately.

Copy forwarded for necessary action to:

1. The Superintendent of Police, South Goa District/North Goa District
2. The Superintendent of Police, Coastal Panaji-Goa.
3. The Sub-Divisional Magistrate, Ponda/Dharbandora/Salcete/Canacona/  
Mormugao/ Quepem/Sanguem.
4. The Sub-Divisional Police Officer Ponda/Margao/Vasco/Salcete.
5. The Mamlatdar & Executive Magistrate of Salcete, Margao/Mormugao/  
Quepem/Canacona/Sanguem/Dharbandora/Ponda/
6. The Police Inspectors/P.S.I. The P.I./PSI, Margao Town/ Maina Curtorim/  
Verna/Colva/Harbour/Vasco/Salcete/Sanguem/Cuncolim/  
Collem/Mormugao/Curchorem/Ponda Police Station. They are directed to  
affix a copy of this Order on the notice board of their office and enforce  
**the same strictly.**
7. The Director of Information and Publicity, Panaji with a request to give  
wide publicity through all local dailies.
8. The Director of Doordarshan, Panaji, with a request to broadcast the order
9. The Station Director, All India Radio, Panaji for giving wide publicity.
10. The Commissioner of Excise, Panaji-Goa.
11. The Under Secretary (Home), Govt. of Goa, Home Department  
(General), Secretariat, Porvorim.

Copy for information to:

1. The Secretary to Governor of Goa, Raj Bhavan, Panaji.
2. The Secretary to the Hon'ble Chief Minister of Goa, Secretariat, Porvorim.
3. The Chief Secretary, Government of Goa, Secretariat, Porvorim.
4. The Addl. Secretary (Home), Government of Goa, Home Department (General),  
Secretariat, Porvorim.
5. The Director General of Police, Goa, Panaji-Goa.

